

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 133

CP No. 109/Chd/Pb/2023

IN THE MATTER OF:

Healthcaps India Ltd.

...Petitioner

Under Section: 66, CA 2013

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 02.08.2024.

Sd/-
Court Officer

05.06.2024

Pooja